

National Company Law Tribunal

Allahabad Bench

C P NO. (IB) 110/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2018

NAME OF THE COMPANY: Shree Bhawani Paper Mills Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 10 of I & B Code of 2016

| <u>Sl. NO.</u> | <u>Name</u> | <u>Designation</u> | <u>Representation</u> | <u>Signature</u> |
|----------------|-----------------|--------------------|-----------------------|------------------|
| 1. | Rahul Chaudhary | Adv | Pet. | Rahul |
| 2. | Babita Jain | P.C.S | Pet. | |
| 3. | Arun Prakash | Adv | Objector (BOB) | Arun Prakash |
| 4. | ABHISHEK ANAND | ADV | J.M.F.ARC Ltd | Abhishek Anand |

C.P. No. (IB) 110/ALD/2017

Sh. Rahul Chodhary for the corporate applicant. Sh. Arun Prakash for Bank of Baroda/objector. Sh. Abhishek Anand for the JMFARC/respondent.

The Bank of Baroda files objection to the clarification submitted by the Corporate applicant.

The counsel for Corporate applicant further seeks liberty to file formal Interlocutory application seeking permission to remove such defect as pointed out by this Tribunal.

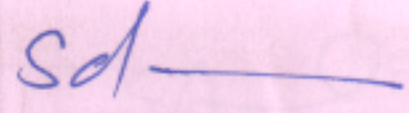
A copy of such application is provided to the counsel for the Bank of Baroda and JMFARC.

The case is fixed for the reply and argument.

The matter be listed on 23rd January, 2018.

Date: 09/01/2018

Typed by
Jyoti
(Stenographer)


H.P. Chaturvedi,
Member(Judicial)